

consideration for providing special financial assistance to such States.

Arms deal by Militants

1620. SHRI SURENDRA PAL PATHAK:
Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether attention of the Government has been drawn to the news item regarding alleged 'Arms deal reached by Punjab Militants with the Chinese Embassy in Nepal appearing in 'Navbharat Times' dated the January 1, 1992, and

(b) if so, steps taken by the Government in that regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAV SINGH SOLANKI): (a) Yes, Sir. The report has been specifically denied by the Chinese Embassy in New Delhi, who have stated that they have made thorough investigations into the matter and that there is no basis to this report.

(b) Government have taken note of the Chinese denial.

[*English*]

Supply of Gas through Pipeline in Bombay

1621. PROF. RAM KAPSE:
SHRI PRAKASH
V. PATIL:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is any proposal to supply gas through pipeline in Bombay;

(b) if so, the details thereof including expenditure involved; and

(c) the latest position in this regard?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) to (c). Yes, Sir. Bombay City Gas Distribution Project is proposed to be set up by GAIL at a cost of Rs. 376.68 crores, for supplying 1.5 MMSCMD of gas to industrial and domestic consumers in Greater Bombay. The proposal is under the consideration of the Government.

[*Translation*]

Latest Weapons to Haryana to Tackle Terrorism

1622. SHRI JANGBIR SINGH:
SHRI DHARM PAL SINGH MALIK:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government of Haryana has asked for additional police-force and latest-weapons from the Union Government to tackle the problem of terrorism in the State;

(b) if so, the details thereof and the reaction of the Government thereto;

(c) whether any instructions have been issued to the Government of Haryana in regard to tackling of terrorism in the State; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) and (b). The Government of Haryana has requested for additional police force and latest weapons. Consequently, a large quantity of weapons has already been released to Govt. of Haryana. As regards

additional police force, it is receiving active consideration of the Govt. of India.

(c) and (d). Law and Order is a State subject and it is expected that the Government of Haryana will do all it can to maintain peace.

Terrorists released in Jammu and Kashmir

1624. SHRI RAMESHWAR PATIDAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of terrorists in Jammu and Kashmir who have been released without prosecution during each of the last three years;

(b) the grounds on which they have been released; and

(c) the number of terrorists in the State against whom cases have been filed in the courts and the number of such terrorists who have been penalised during the above period.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB) : (a) to (c). The Government of Jammu and Kashmir has advised that 299 persons in 1989, 2360 in 1990, 2549 in 1991 and 286 in 1992 (upto 15th February, 1992) were arrested in terrorism related crimes. Of them 69 in 1989, 599 in 1990, 366 in 1991 and 68 in 1992 (upto 15th February) have been released under 169 of the State Criminal Procedure Code (due to the lack of sufficient evidence).

[English]

Asean's Declaration of Sectoral Dialogue Partner States to India

1625. SHRI RAMESHWAR PATIDAR:
SHRI YASHWANTRAO PATIL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Association of South East Asian Nations (ASEAN) had declared India a sectoral dialogue partner with observer's status;

(b) if so, the role to be played by India being such a partner;

(c) whether this declaration would strengthen India's relationship with ASEAN ; and

(d) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRIMADHAVSINH SOLANKI): (a) to (d). The Summit level meeting of the Association of South East Asian Nations (ASEAN) that met in Singapore from 27-28 January 1992 approved that India would be a sectoral dialogue partner of ASEAN. The sectoral dialogue is expected to commence as soon as modalities for these are mutually finalised.

The sectoral dialogue will strengthen India's economic cooperation in various fields with the ASEAN countries, including in the areas of trade, human resource development, science and technology and tourism.

Gas Pipeline between Bombay and Manmad

1626. SHRI ARVIND TULSIRAM KAMBLE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state: